

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 11th JULY, 2024, 02:30 P.M.

IA(Comp. Act.)/15/GB/2024

In CP/20/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Laxmi Narayan Sogani 2. Sumit Kumar Sogani, 3. Sumit Kumar Sogani & Sons (HUF) Vs Balaji Candles Pvt. Ltd. 2. Lucy Sawkmie, 3. Manoranjan Deka, 4. The Registrar of Companies, NER, 5. Jhon Nongrum.
Under Section	U/s 241 - 242 of Companies Act, 2013

For Petitioner (s) : Mr. S. Sancheti, Adv.

For Respondent (s) : Mr. Y. Dalmia, Adv, } R-1 & R-3.
Ms. Madhuri Pandey, PCS }
Mr. S. Chanda, Adv, for R-2
Mr. D. N. Chowdhury, RoC NER

ORDER

IA(Comp. Act.)/15/GB/2024

Ld. Counsel Mr. Y. Dalmia appears on behalf of the applicants. Ld. Counsel Mr. S. Sancheti is present for the respondent herein, accepts notice and seeks three weeks' time to file reply affidavit. Time granted. Copy of reply thereof shall be served on the counsel on record for the applicant.

List for further consideration along with the main petition on **29.08.2024**.

CP/20/GB/2023

Ld. Counsel Mr. S. Sancheti appears on behalf of the petitioners. R-1 and R-3 are represented by Ld. Counsel Mr. Y. Dalmia. Ld. Counsel Mr. S. Chanda is present for R-2. Ld. RoC is also

present in person, who submits that in terms of the orders of this Tribunal dated 29.05.2024, he has already filed his report/ observations. Reply of R-2 is already on record.

List for further consideration on **29.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)